

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 336 OF 2017 &**  
**IA NO. 895 OF 2017 &**  
**IA NOS. 551, 435 & 785 OF 2018**

**Dated: 01<sup>st</sup> August, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

<b>Uttar Pradesh Power Corporation Limited</b>	<b>...</b>	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Lanco Anpara Power Limited &amp; Ors.</b>	<b>...</b>	<b>Respondent(s)</b>

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Anushree Bardhan  
Mr. Shubham Arya  
Ms. Poorva Saigal  
Mr. Pulkit Agrawal

Counsel for the Respondent(s) : Mr. Avijeet Lala  
Ms. Shikha Pandey  
Ms. Astha Sharma for R-1  
  
Mr. C.K. Rai  
Mr. Sachin Dubey for R-2  
  
Mr. Rajiv Srivastava  
Ms. Garima Srivastava  
Ms. Gargi Srivastava for R-3 to 6

**ORDER**

List the matter for hearing on **02.08.2018** (***on Top of Board***), as agreed by the learned counsel appearing for the Appellant and the learned counsel appearing for the Respondents.

**(S.D. Dubey)**  
**Technical Member**

**(Justice N.K. Patil)**  
**Judicial Member**

Bn/pr